



**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

06/01/2020

O.A./260/730/2016

A V SRIDHAR
-V/S-
M/O RAILWAYS

ITEM NO:54

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr.T.Rath

Notes of The Registry	Order of The Tribunal
	<p>None for the applicant. Mr.T.Rath, learned counsel for the respondents is present and heard.</p> <p>It is that no one was present on behalf of the applicant on previous dates i.e. on 1.5.2019 and 15.5.2019. Hence the OA is dismissed in default for non-prosecution on the part of the applicant.</p> <p>There will be no order as to costs.</p> <p>Registry is directed to send a copy of this order to the applicant by post and hand over a copy to the learned counsel for the respondents.</p>

(SWARUP KUMAR MISHRA)

(GOKUL CHANDRA PATI)

	MEMBER (J)	MEMBER (A)
	I.Nath	

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